

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

T.C.P No. 45/(MAH)/2016

CA No.

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)


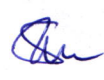
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: M/s. Crest Logistics & Engineers Pvt. Ltd.  
V/s.

M/s. Ming Yang Holdings (Singapore) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	M.S. BHARDWAS 1/5 msb legal	Adv for Petitioner	
2.	Sonali Mathur	→ Adv for <del>Respondents</del> Resp. 1 to 3 1/6 Azar Partners	

**ORDER**

**TCP No. 45/241-242/NCLT/MB/MAH/2016**

At request of the parties, list this matter for reporting settlement on 17.04.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)